

S1. States-UT No.	1993-94	1994-95	1995-96
3. Dadra & Nagar Haveli	Nil	Nil	Nil
4. Daman & Diu	2,00,000	Nil	Nil
3. Delhi	50,000	Nil	Nii
6. Pondichery	Nil	Nil	Nil
7. Lakshadweep	Nil	Nil	Nil

Harmful Effects of Cosmetics on Live Animals

4050. SHRI RAM NATH KOVIND: DR. RANBIR SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to make tests on live animals to estimate the harmful effects of cosmetics and toiletries non mandatory and leaving the same to the discretion of the manufacturers of these products;

(b) if so, the details thereof with background for such a move;

(c) whether such non-mandatory provisions will not pollute the environment in any way; and

(d) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) to (d) The issue is under examination by the Committee for the Purpose of Controlling and Supervising Experiments on Animals formed under Section 15 of the Prevention of Cruelty Act, 1960.

Demand and Supply of Fertilizers

4051. DR. MAHESH CHANDRA SHARMA: SHRI RAMDAS AGARWAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that as against the total demand in the country of about 21 lakh metric tonnes of urea Government have so far been able to supply 63 per-cent of total fertilizer demand to States, as reported in the Hindustan Times, dated the 11th August, 1996; and

lb) if so, what are the State-wise figures of demand and supply of urea?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEESRAM OLA): (a) and (b) The total allocation of urea under Essential Commodity Act (EC A) during the current Kharif season has been 104.36 lakh tonnes. Against this, the availability of urea in the States of the country as on 31.8.96 was 84.99 lakh tonnes which is 81% of the total ECA allocation.

A statement showing state-wise ECA allocation and availability of urea during the current Kharif season upto 31.8.96 is enclosed.

Statement

(Fig. in -000MT)

Provisional

UREA

SI N	State Name	Kharif-96			
		Total EC.A. Alio, for Kharif-96	Opening Stock as on 01.04.96	Availability as on 31.08.96	% of Availa. to ECA (5/3)
1	2	3	4	5	6
1	Andhra Pradesh	1047.31	329.03	867.68	83%
2	Karnataka	569.94	104.02	478.08	84%
3	Tamilandu	403.82	104.76	278.02	69%
4	Gujarat	605.00	53.48	484.89	80%
5	Madhya Pradesh	552.20	122.67	494.53	90%
6	Maharashtra	1158.85	207.60	879.89	76%
7	Rajasthan	495.00	54.90	382.74	77%
8	Haryana	537.90	111.08	478.59	89%
9	Punjab	998.51	118.19	814.05	82%
10	Uttar Pradesh	2194.50	451.10	1913.0%	87%
11	Bihar	725.36	155.16	615.32	85%
12	Orissa	364.00	52.04	206.12	57%
13	West Bengal	469.52	122.98	378.06	81%
14	Assam + NE State	111.50	5.06	83.76	75%
15	Others	202.32	18.48	143.51	71%
TOTAL		10435.73	2010.55	8499.20	81%

Norms for Opening of Navodaya Vidyalayas

4052. SHRI RAJUBHAI A. PARMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the policy and norms laid down for opening of Navodaya Vidyalayas in the country;

(b) how many districts in each State are without Navodaya Vidyalayas;

(c) the names of the districts in Madhya Pradesh, Maharashtra, Gujarat and Orissa, which, are still without Navodaya Vidyalayas; and

(d) the steps taken or being taken to promote Navodaya Vidyalaya scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN

RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The scheme of Navodaya Vidyalaya envisages establishment of Navodaya Vidyalayas, on an average, one in each district of the country. Opening of Navodaya Vidyalayas is contingent on the State Govt./Union Territory Administration providing 30 acres of suitable land free of cost and adequate accommodation and other infrastructure free of rent until the Samiti constructs its own building at the permanent site.

(b) and (c) A statement is annexed (*See below*).

(c) The Government and the Samiti are constantly in touch with the State Govts, including West Bengal and Tamilnadu who have not accepted the scheme, requesting them to come up with suitable proposals for opening Vidyalayas in the uncovered districts.